

(e) if so, when the contract of this party expired last and at whose instance this party is doing ITDC's clearance work at Bombay?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SANTOSH MOHAN DEV): (a) to (c) ITDC had in 1935 paid a sum of Rs. 30,000 as advance to M/s. Mani Lai Patel & Co. against their request for clearance including destuffing of Kodak films received at the Bombay Port in *refrigerated container.

They, however, submitted to ITDC a bill amounting to Rs. 4,664.25 against clearance of the above consignment. Settlement of accounts with the clearing agent is in hand.

(d) No, Sir.

(e) Does not arise.

Import of Bat cigarettes by ITDC

1977. SHRI SURAJ PRASAD: Will the Minister of TOURISM be pleased to state:

(a) whether it is a fact that ITDC Management imported sometime back Bat cigarettes of 90 and 163 cases respectively to be sold in two months at DFS Bombay but the same was sold in black market overnight by the DFS staff in connivance with the then Manager of the shop;

(b) if so, what are the details in this regard and what action has been taken against the Manager and staff members of Bombay DFS after the initial investigation by Vigilance Department of ITDC;

(c) whether it is also a fact that an FIR has been lodged with the Bombay Police against the person concerned who purchased the imported cigarettes; and

8

(d) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SANTOSH MOHAN DEV): (a) and

(b) 90 and 163 cases respectively of BAT cigarettes were received between August and October, 1985 at the Duty Free Shop Bombay, as part of a continuous process of receipt and sale of such products. ITDC has no information in regard to the sale of the same in the black-market by the DFS staff. During routine surprise check by the Vigilance Division of the ITDC at DFS Bombay, certain members of staff suspected of incorrect billing of cigarette* on 26 Oct. 85 were immediately transferred out of the Duty Free Shop section to the Regional Office Bombay.

(c) No, Sir.

(d) Does not arise.

पंजाब में क्रियाशील पृथक्तावादियों को सहायता

1978. डा० रत्नाकर पाण्डेय: क्या विदेश मंत्री यह बताने की इच्छा करेंगे कि:

(क) क्या यह सच है कि अमरीकी सुरक्षा परिषद् ने पंजाब में क्रियाशील पृथक्तावादियों को वित्तीय सहायता देने की एक योजना को मंजूरी दी है;

(ख) क्या रीगन सरकार ने उक्त अमरीकी सुरक्षा परिषद् को मित्त राष्ट्रों में पृथक्तावाद को बढ़ावा देने की छूट दी है; और

(ग) यदि हां, तो क्या सरकार इस प्रयास के विरुद्ध बड़ा आरोधपत्र भेजने तथा इस प्रकार की संस्थाओं पर प्रतिबन्ध लगाये जाने की मांग करने का विचार रखती है?

विदेश मन्त्रालय में राज्य मंत्री (श्री के० आर० नारायणन्): (क) सरकार को अमरीकी सुरक्षा परिषद् द्वारा, जो कि एक निजी संगठन है, पंजाब में सक्रिय अलगाववादियों को वित्तीय सहायता उपलब्ध कराने की किसी योजना की जानकारी नहीं है।

(ख) अमरीकी सरकार ने भारत की एकता और प्रादेशिक अखण्डता को अपना समर्थन देने की घोषणा की है।

(ग) प्रश्न नहीं उठता।

African National Congress Guerilla Movement

1*79. SHRI PARVATHANENI UPENDRA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the President of South Africa warned that the cross-border raids on South Africa's neighbours was just the first instalment in the campaign to crush the African National Congress Guerilla Movement; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO):

(a) and (b) The Government is aware of the frequent threats issued by various South African Ministers and officials from time to time. The Government of India has always condemned these threats and acts of State terrorism let loose by the Pretoria regime.

Development of Bangalore as an International Tourist Centre

1980. SHRI D. B. CHANDRA GOWDA: Will the Minister of TOURISM be pleased to state:

(a) whether Government are planning to put Bangalore on the international tourist map in a big way,*

(b) if so, by when a decision in this regard is likely to be taken; and

(c) what amenities the Central Government propose to provide at Bangalore to attract the tourist visiting South?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SANTOSH MOHAN DEV): (a) and (b) Bangalore is already prominently shown on the "Right place" Map of

India produced by the Department of Tourism.

;

(c) Several projects have been sanctioned by the Central Government for the development of tourism in Karnataka including Bangalore. Specifically during the 7th Plan a provision of Rs. 1.23 akhs has been made for the purchase of boats and a windsuffer at Ulsoor Lake in Bangalore. The Yatri Avas Vikas Smiti have identified Bangalore for the construction of a Yatrika. India Tourism Development Corporation have a hotel (Hotel Ashok, Bangalore) and a Transport Unit in the city. The feasibility of setting up of convention facilities at Bangalore is being examined.

Customs duty on viscose staple fibre

1981. SHRI MUKHTIAR SINGH MALIK: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that heavy import duty on viscose staple fibre has adversely affected the interest of thousands of small units of viscose fibre;

(b) if so, whether Government propose to allow the import of viscose staple fibre duty-free, which will give relief to small units in the country and also provide employment to lakhs of people; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) to (c) The present import duty of 60 per cent ad valorem plus Rs. 5 per kg. is considered necessary to protect the indigenous producers of viscose staple fibre and cotton-growers.

IDBI scheme for small and medium scale industries

1982. SHRI VALAMPURI JOHN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that IDBI has formulated some pilot schemes for